

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00551/2017

Tuesday, this the 22nd day of May, 2018

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

Kanish Kumar K.,
S/o. K. Damodaran, Aged 40 years,
Sr. TOA, Customer Service Centre, BSNL, Kayamkulam,
Residing at Maithri, 38 A, Vikas Nagar, Pazhaveedu,
Alappuzha – 688 009. **Applicant**

(By Advocate – M/s. M.R. Rajendran Nair & Associates)

V e r s u s

- 1 Bharat Sanchar Nigam Limited,
Represented by its Chairman and Managing Director,
Bharath Sanchar Nigam Ltd., New Delhi – 110 001.
- 2 The Chief General Manager,
Kerala Circle, BSNL,
Thiruvananthapuram – 695 033.
- 3 Assistant General Manager, Recruitment,
O/o. The Chief General Manager,
Kerala Circle, BSNL,
Thiruvananthapuram – 695 033. **Respondents**

(By Advocate – Mr. T.C. Krishna)

This Original Application having been heard on 22.05.2018, the Tribunal on the same day delivered the following:

ORDER (Oral)

Per: U. Sarathchandran, Judicial Member

Mr. Sreeraj, Advocate representing Mr. M.R. Rajendran Nair, Senior, learned counsel for the applicant submitted that the applicant may be

permitted to withdraw the OA. Accordingly, the OA is disposed as withdrawn. No costs.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

(U.SARATHCHANDRAN)
JUDICIAL MEMBER

Yd

List of Annexures of the Applicant

Annexure A-1 - A true copy of the letter No. 9-1/2014-Rectt dated 01.03.2016.

Annexure A-2 - A true copy of the letter No. Rectt/3-4/JAO-LICE/2016/64 dated 08.02.2017.

Annexure A-3 - A true copy of the letter No. Rectt/3-4/JAO-LICE/2016/68 dated 23.02.2017.

Annexure A-4 - A true copy of the request submitted before PIO, O/o 2nd respondent.

Annexure A-5 - A true copy of the first appeal dated 02.05.2017.

Annexure A-6 - A true copy of the letter No. ES/98-13/RTI Appeal/2017-18/IV/9 dated 22.05.2017.

Annexure A-7 - A true copy of the responses No. STA/260-15/RTI-STAFF/2016-17 dated 07.06.2017 from Trissur SSA.

Annexure A-8 - A true copy of the PRO/MLP/RTI/Vol IX/2017-18/61 dated 07.06.2017, from Malappuram SSA.

Annexure A-9 - A true copy of the ES/98-13/RTI/CO/2016-17/XI/17 dated 03.05.2017 of Thiruvananthapuram SSA.

Annexure A-10 - A true copy of ST/RTI/SOI.2016-17/XXII/36 dated 15.06.2017 of Palakkad SSA.

Annexure A-11 - A true copy of the response No. DGM(A)/RTI/178/2017/4 dated 27.06.2017 of the Ernakulam SSA.

Annexure A-12 - A true copy of the applicant submitted representation dated nil before the 3rd respondent.

List of Annexures of the Respondents

Nil.